NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1593/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES: Accura Inks Pvt. Ltd.

V/s

Amarsai Shrink Pack Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION

30 Add Hernal Associate

Ganatra

Br quartenal

Creditor

H. U. Ganatra

SIGNATURE

ORDER CP No.1593/I&BC/NCLT/MB/MAH/2017

For notice of hearing is not given to the Respondent, list this matter

on 3.1.2018

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)